The House then adjourned at two minutes past eleven of the clock.

The House reassembled at 12 of the clock,

[MR. DEPUTY CHAIRMAN in the Chair.]

WRITTEN ANSWERS TO STARRED QUESTIONS

Reduction in customs duty for import of Dry Rubber

- *122.DR. T. N. SEEMA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government proposes to withdraw the permission given to import dry rubber at reduced rate of customs duty; and
- (b) if so, the steps taken by Government to protect the interests of rubber farmers, in view of the steep fall in demand and price of natural rubber?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) No, Sir. There is no proposal to withdraw the permission given for the import of a limited quantity of forty thousand metric tonnes of dry form of rubber at a reduced rate of customs duty of 7.5% during the current financial year.

(b) Government of India is implementing various schemes during the 11th Plan through Rubber Board to protect the interests of rubber farmers.

Wear and tear of Delhi Metro lines

- *123. SHRI MOHAMMED ADEEB: Will the Minister of URBAN DEVELOPMENT be pleased to state:
 - (a) the lines of the Delhi Metro which have maximum wear and tear;
 - (b) the reasons therefor and the corrective action taken in the matter;
 - (c) the lines of Delhi Metro which are most zigzag;
 - (d) what are its implications; and
 - (e) in what way it will be remedied?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) Delhi Metro Rail Corporation Limited (DMRC) has informed that Line No. 1 from Dilshad Garden to Rithala, which was commissioned between December 2002 and March 2004 in three stages, has been subjected to maximum wear and tear.